

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 14-08-2020**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b> |
|-----------------------------------|------------------|-----------------|--|-------------------------|
| (Urgent Cases)                    |                  |                 |  |                         |
| <b><u>ARGUMENTS</u></b>           |                  |                 |  |                         |
| 1                                 | SPL CASE CBI     | 100021/2002     | CBI EOW MUMBAI<br>Vs<br>Ms KMP SYNTEX PVT LTD AND<br>ORS.  | SPP<br>GONSALVIS        |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |                         |
| 2                                 | SPL CASE CBI     | 100095/2000     | CBI EOW MUMBAI<br>Vs<br>Ms. East West Airlines Company   | PP<br>Mr.Acharya        |
| <b><u>ARGUMENTS</u></b>           |                  |                 |  |                         |
| 3                                 | CRI APPEAL       | 101081/2014     | Ms. Rasiklal Kantilal and Co.,<br>Rasiklal Manilal Shah and Anr.<br>@ MA 354414 @ BA 290714-<br>Applicants<br>Vs<br>The State of Maharashtra and<br>M. K. Rajgopalan Respondents | Girish Kulkarni         |
| <b><u>HEARING</u></b>             |                  |                 |  |                         |
| 4                                 | SPL CASE CBI     | 100086/2011     | The State CBI EOW MUMBAI<br>Vs<br>M-s. Sudarshan Consolidated<br>Ltd. and Others   |                         |
| 5                                 | ABA              | 100654/2020     | Shri Rana Kapoor<br>Vs<br>State Central Bureau of<br>Investigation   | Subhash Jadhav          |

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